

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:1469
ANSWERED ON:22.03.2012
TUBEWELLS IN BUNDELKHAND
Anuragi Shri Ghansyam

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the amount sanctioned for providing deep tubewells for irrigation in the backward areas of Bundelkhand in Uttar Pradesh;
- (b) whether the sanctioned amount has been released; and
- (c) if so, the details thereof and the expected time by which the said work is likely to start?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) As per information received from Minor Irrigation Department, Govt. of Uttar Pradesh, a sum of Rs.1285.28 lakhs has been sanctioned by the State Government during 2011-12 for construction of 1101 irrigation tubewells in backward areas of seven districts of Bundelkhand in the State under District Plan as well as under Rashtriya Krishi Vikas Yojana. Further, as per information received from Irrigation Department of Uttar Pradesh, a sum of Rs.872.13 lakhs has been sanctioned by NABARD for construction of 52 new tubewells in the districts of Banda, Hamirpur, Jalaun and Chitrakoot under Manyavar Kashi Ram new tubewell project. In addition, a sum of Rs.580.91 lakhs has been sanctioned for modernization/ reconstruction of 39 failed tubewells in Banda, Hamirpur, Jalaun and Jhansi districts under Manyavar Kashi Ram Modernization/ Reconstruction of failed tubewell project.

(b) The entire amount under District Plan and Rashtriya Krishi Vikas Yojana has been released by the State Government. Further, entire amount under Manayvar Kashi Ram new tubewell project and Manyavar Kashi Ram Modernization/ Reconstruction of failed tubewell project has been released by NABARD.

(c) District wise details of funds released under different schemes are given in Annexure – I. A total of 1004 tubewells have been completed so far under District Plan and Rashtriya Krishi Vikas Yojana.